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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2691/99

New Delhi, this 20th day of July, 2000

Hon'ble Justice Shri V.Rajagopala Reddy, VC(J)
Hon'ble Smt. Shanta Shastry Member(A)

V.K. Singh
S/o Shri Harihar Singh
81, Ajanta Apartments
Patparganj, Delhi-92 .. Applicant
(By Shri S.S.Tiwari, Advocate)

versus

Union of India, through

1. Secretary
Department of Urban Affairs & Employment
Ministry of Urban Affairs
Nirman Bhavan, New Delhi
2. Director General Works
CPWD, Nirman Bhavan, New Delhi
3. Dy. Director of Admn. III
D.G(Works), CPWD
Nirman Bhavan, New Delhi .. Respondents

(By Shri R.V.Sinha, Advocate, through
proxy Shri A.S.Singh)

ORDER(oral)

By Reddy, J. -

Learned counsel for the applicant submits that the relief
prayed by him in the OA has been granted by the respondents
vide OM of the Dy. Director of Admn.III dated 3.5.2000.
The learned counsel therefore submits that the OA has become
infructuous. The OA is accordingly dismissed as infructuous.
No costs.

Shanta Shastry
(Smt. Shanta Shastry)
Member(A)

V.Rajagopala Reddy
(V.Rajagopala Reddy)
Vice-Chairman(J)

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